

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA

LIBRARY

OA. 350/1138/2014

Date of order: 18.02.2021

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

**PRASANTA MUKHERJEE  
VS.  
M/O HUMAN RESOURCE DEVELOPMENT**

For the Applicant : Mr. I. N. Mitra, Counsel

For the Respondents : None

**O R D E R (Oral)**

Per Ms. Bidisha Banerjee, JM:

Heard ld. Counsel for applicant.

2. Ld. Counsel for applicant submits that the matter has become infructuous because another Division Bench of the Hon'ble High Court held that the Tribunal does not have jurisdiction to decide on the issue.

3. Therefore, the OA is disposed of as infructuous.

**(Nandita Chatterjee)**  
**Member (A)**

**(Bidisha Banerjee)**  
**Member (J)**

pd

